

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.418**

**IA/3822/ND/2022, IA/3138/ND/2021, IA/1536/ND/2021, COMP-  
P/17/ND/2021, IA/1636/ND/2024, IA/3678/ND/2021 IN  
IB/2695/ND/2019**

**IN THE MATTER OF:**

Mykind Vacations Pvt Ltd	...	Applicant
Versus		
Dion Global Solutions Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Avi Singh, Adv. Ashutosh Jain, Adv. Shikhar Garg
For the Respondent	: Adv. Avi Singh, Adv. Ashutosh Jain, Adv. Shikhar Garg for R-4 in IA/3138/ND/2021, Adv. Vaishali Joshi for R-6 in IA-3138/2021, Adv. Siddharth Aggarwal for R-5 in IA-3138/2021, Adv. KPS Kohli, Adv. Kartik Mittal for R-3 in IA-3138/2021, Adv. Varun Mishra with Adv. Aranya Sahay for R-10 in I.A No. 3138/ND/2021, Adv. Manoj Kumar Garg & Adv. Kundan Roy for R-12 & R-14, Adv. Shagun Garg for R-11 in IA-1536 of 2021, Adv. Aayush Kevlani with Adv. M. Balapragatha for Respondent No. 9 in IA 3138/2021
For the RP	: Adv. Rakeh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Rishabh Arora, Adv. Yash Dhawan for the RP, Kinshuk Chatterjee for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the RP is present. Learned Counsel for the Applicant is

present in IA/3822/2022 and Learned Counsel for the R-9 in IA/3138/2021 is present through VC Learned Counsel for the R-3 in IA/3138/2021. Learned Counsel for the RP is present in IA/ 3678/2021, List the matter on **02.08.2024** for further hearing

All remaining applications are adjourned to **02.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**